

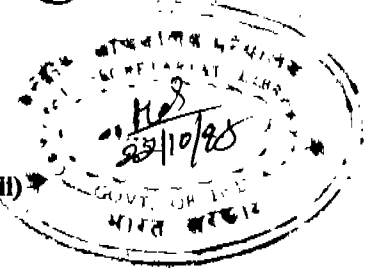
भारत का राजपत्र The Gazette of India



असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (II)
PART II—Section 3—Sub-section (II)

प्राधिकार से प्रकाशित
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सामाजिक न्याय और अधिकारिता मंत्रालय

अधिसूचना

नई दिल्ली, 3 जून, 1998

का. आ. 483(अ).—केन्द्रीय सरकार, भारतीय पुनर्वास परिषद् अधिनियम, 1992 (1992 का 34) की धारा 3 की उपधारा (1) और उपधारा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, इस अधिसूचना के प्रकाशन की तारीख से, निम्नलिखित सदस्यों से मिलकर बनने वाली भारतीय पुनर्वास परिषद् का पुनर्गठन करती है, अर्थात् :—

धारा 3 की उपधारा (3) के खण्ड (क) के अधीन नियुक्त

1. डॉ. ठाकुर वी. हरि प्रसाद, अध्यक्ष
ठाकुर मेनशन,
6-3-682/ए, ग्रीनलैण्ड रोड,
हैदराबाद—500482
आन्ध्र प्रदेश।

धारा 3 की उपधारा (3) के खण्ड (ख) के अधीन नियुक्त

2. संयुक्त सचिव (निःशक्तता प्रभाग), सदस्य
सामाजिक न्याय और अधिकारिता मंत्रालय,
नई दिल्ली।
3. प्रतिनिधि, सदस्य
स्वास्थ्य और परिवार कल्याण मंत्रालय,
नई दिल्ली।
4. प्रतिनिधि, सदस्य
वित्त मंत्रालय,
नई दिल्ली।

धारा 3 की उपधारा (3) के खण्ड (ग) के अधीन नियुक्त

5. प्रतिनिधि, सदस्य
विश्वविद्यालय अनुदान आयोग,
नई दिल्ली।

धारा 3 की उपधारा (3) के खण्ड (घ) के अधीन नियुक्त

6. प्रतिनिधि, सदस्य
भारतीय आयुर्विज्ञान अनुसंधान परिषद्,
नई दिल्ली।

धारा 3 की उपधारा (3) के खण्ड (ङ) के अधीन नियुक्त

7. सचिव, सदस्य
समाज कल्याण,
अरुणाचल प्रदेश सरकार,
ईटानगर।
8. सचिव, सदस्य
कल्याण विभाग,
बिहार सरकार,
पटना।

धारा 3 की उपधारा (3) के खण्ड (च) के अधीन नियुक्त

9. प्रो. पी. जयचन्द्रन, सदस्य
प्राचार्य,
बाल विहार ट्रेनिंग स्कूल,
6, लक्ष्मीपुरम स्ट्रीट,
रोयापेट, चेन्नई—14
तमिलनाडु।

Appointed under clause (c) of sub-section (3) of Section 3:

5. Representative, Member
University Grants Commission,
New Delhi.

Appointed under clause (d) of sub-section (3) of Section 3:

6. Representative, Member
Indian Council of Medical Research,
New Delhi.

Appointed under clause (e) of sub-section (3) of Section 3:

7. Secretary, Member
Social Welfare,
Government of Arunachal Pradesh,
Itanagar.
8. Secretary, Member
Welfare Department,
Government of Bihar,
Patna.

Appointed under clause (f) of sub-section (3) of Section 3:

9. Prof. P. Jayachandran, Member
Principal,
Bala Vihar Training School,
6, Laxmipuram Street,
Royapeth,
Chennai-14,
Tamil Nadu.
10. Sister Rita Mary, Member
Guidance Home for Adult Deaf Girls,
M-11, 1st Avenue,
Ashok Nagar,
Chennai-83,
Tamil Nadu.
11. Mrs. B. Vacha, Member
The Hellen Keller Institute for the
Deaf & Blind, Municipal Secondary School,
South Wing, Ground Floor,
Near Bridge,
Mumbai-11,
Maharashtra.
12. Shri Manoj Kumar Singh, Member
Director,
J.M. Institute of Speech & Hearing,
Inder Puri P.O.,
Shastri Nagar,
Patna-23,
Bihar.
13. Maj. H.P.S. Ahluwalia, Member
Chairman,
Indian Spinal Injury Centre,
Sector-C, Vasant Kunj,
New Delhi.
14. Mrs. Mehrin Khosla, Member
Principal,

Tamana Special School,
D-6, Vasant Vihar,
New Delhi.

Appointed under clause (g) of sub-section (3) of Section 3:

15. Dr. R.K. Srivastava, Member
Addl. Director General (Health Services),
Government of India and Medical Suptd.,
Safdarjung Hospital,
New Delhi.
16. Dr. P. Hanumantha Rao, Member
Founder Chairman,
Sweekar Rehabilitation Institute for the
Handicapped,
Upkar Circle, Picket,
Secunderabad-500003,
Andhra Pradesh.
17. Dr. M. Raghunath, Member
Associate Professor,
Post Graduate Institute of Medical Research,
Chandigarh.
18. Dr. Vikram Dutt, Member
Indian Spinal Injury Centre,
Sector-C, Vasant Kunj,
New Delhi.

Nominated under clause (i) of sub-section (3) of Section 3:

19. Father Thomas Felix, Member
Director, Central Institute & Centre
on Mental Retardation,
DPI Junction, Jagathy,
Thiruvananthapuram,
Kerala.
20. Shri Lal Advani, Member
President, Indian Assn. of Special
Education & Rehabilitation,
A-70, DDA Flats,
Saket, New Delhi-110017.
21. Smt. Vasanti A. Pai, Member
President,
National Federation for the Mentally
Retardation,
13, Anand Vihar, Vinayaka Vihar,
Manipal,
Karnataka.

Appointed under clause (j) of sub-section (3) of Section 3:

22. Member-Secretary, Member-Secretary
Rehabilitation Council of India (ex-officio)

[F.No.25-1/98-DD-III]
GAURI CHATTERJI, Jt. Secy.

Note: The Principal notification constituting the Council was published in the Gazette of India Vide No. 25-1/88- HW. III dated the 22nd June, 1993 and subsequently reconstituted vide No. S.O. 125(E) dated the 14th February, 1996.

